NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.96/ND/2010 RT CP No.45/Chd/CHD/2016.

ln	the	matter	of:
	LIIC	mance	VI.

Rakesh Kumar Gupta & another. Petitioners.

Versus.

G.I. Estates Pvt. Ltd. & Ors.

....Respondents

Present: Mr.Mahendra Pal, Advocate for petitioners with Ms.

Vandana Gupta and Varun Kumar Gupta, two of the

legal representatives of deceased petitioner. Mr. Arun Kumar, Advocate for respondents.

Avinash Gupta and Satinder Vir Gupta respondents in

person.

Two of the legal representatives of deceased petitioner namely, Vandana Gupta and Varun Kumar Gupta and respondents namely Avinash Gupta and Jatender Dev Gupta have made their statements separately seeking time to prepare the terms of settlement. Send back the matter to the Tribunal to be listed on 02.08.2017 for further

(Justice R.P.Nagrath)
Member (Judicial)
National Lok Adalat.

July 08, 2017. Ashwani

discussion.